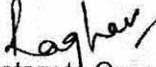


Government of Jammu and Kashmir
Planning Development & Monitoring Department
Civil Secretariat, J&K UT

Notification
Srinagar, the 16th August 2022

S.O: 380 In exercise of powers conferred by Clause (IV) of rule 8 of the Census Rules, 1990 and in supersession of earlier Notification(s) issued in this behalf, the Government hereby freezes the boundaries of districts / tehsils, municipalities, towns, revenue villages and other administration units on the whole Union Territory of Jammu and Kashmir w.e.f 31st December 2022 till completion of Census 2021.

By order of the Lieutenant Governor.


Secretary to Government,
Planning Development & Monitoring Department

No. PDMD-PFD/70/2021-02

Dated: 16.08.2022

Copy to the:-

1. Registrar General and Census Commissioner, India, NDCC Building-II Jai Singh Road, New Delhi for information.
2. All Financial Commissioners.
3. Director General of Police, J&K UT.
4. All Administrative Secretaries to the Government.
5. Chief Electoral Officer, J&K.
6. Divisional Commissioner Jammu / Kashmir.
7. All Head of Departments.
8. Director Information, J&K UT.
9. All Deputy Commissioners.
10. Director, Census Operations, J&K UT.
11. Private Secretary to Hon'ble Lieutenant Governor.
12. Private Secretary to Chief Secretary.
13. Private Secretary to Secretary to Government, PD & MD.
14. Stock file / Website, PD & MD.